COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 170 of 2015

Dated: 25th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Himalaya Power Producers Association …. Appellant (s)

Versus

Power Transmission Corporation of Uttrakhand & Anr. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep
Ms. Neha

Counsel for the Respondent(s) : Mr. Sarul Jain for R.1

Mr. Buddy Ranganadhan
Mr. Raghu Vamsy for R.2

ORDER

We have heard learned counsel for the parties.

Learned counsel for the parties may file written submissions on or before 01.06.2016 after serving copy on the other side.

List the matter for further hearing on ***04.07.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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